

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **25.06.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 212/2024 For Stay IA No. 574/2024	Mr. Gorrepati Venkat Rao Suspended Board of Directors of Corporate Debtor Vs Impact Metals Ltd. Rep by its RP Sri. Vakiti Vineeth Reddy & 2 Ors.	Mr. Avinash Krishnan Ravi	
2.	Comp App (AT) (CH) (Ins) No. 213/2024	M Ramakanth Vs Nagarjuna Fertilizers and Chemicals Ltd.	Mr. M Ramakanth Party-in-person	Ms. Kopal Sharraf For Caveator
3.	Comp App (AT) (CH) No. 32/2024 For Stay IA No. 568/2024	P Duraiswamy & 6 Ors. Vs Coimbatore Vijay Machine Works Pvt. Ltd. & 5 Ors.	Mr. B Dhanaraj	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan Jabakh-R1- R5 Mr. K. Moorthy R6-R8 Mr. V Mahesh, PCS R9

5.	IA No. 59/2024 (Review Petition) in TA No. 79/2021 ((Comp App (AT) (Ins) No.851/ 2020 & IA No.432/2021) For Urgent Hearing IA No.191/2023 For Additional docs. IA No. 329/2023	Ashok Kriplani, Erst. RP of Dreamz Infra India Ltd. Vs Konduru Prasanth Raju, RP of Dreamz Infra India Ltd.& 17 Ors.	Mr. Ashok Kriplani Party-in-person	
6.	Comp App (AT) (CH) (Ins) No. 295/2021	GVFL Trustee Company Pvt. Ltd. Vs Ultravolt Power Pvt. Ltd	Mr. Arun C Mohan	Mr. Vishnu Mohan

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11
8.	Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023	Smt. Nukala Savithri Vs Bank of Maharastra & Anr. WITH	Dr. KS Ravichandran, PCS	Mr. T Ravichandran- R1
9.	Comp App (AT) (CH) (Ins) No. 171/2023 For Urgent Hearing IA No. 554/2023 For Stay IA No. 555/2023	NNBV Venkateshwara Rao Vs Bank of Maharastra & Anr.	Dr. KS Ravichandran, PCS	Mr. T Ravichandran- R1
10.	Comp App (AT) (CH) (Ins) No. 238/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors. WITH	Mr. PS Suman	Mr. T Ravichandran- R1

11.	Comp App (AT) (CH) (Ins) No. 239/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors.	Mr. PS Suman	Mr. T Ravichandran- R1
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	TA (AT) No. 241/2021 (CA (AT) (Ins) No. 619/2020)	Mr. Singireddy Reddy Bharath alias Bharath Reddy Vs M/s Zentora Overseas Careers Pvt Ltd & Anr.	Mr. Roshan Atiq	Mr. Avinash Ahlawat R2
13.	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors WITH	Ms. Tahura Anzar	Mr. ML Ganesh-R1
14.	Comp App (AT) (CH) (Ins) No. 221/2023 For Stay IA No. 730/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors	Ms. Tahura Anzar	Mr. ML Ganesh-R1
15.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt. Ltd & Anr.	Mr. AG Sathyanarayana	Mr. Avinash Krishnan Ravi-R1
16.	Comp App (AT) (CH) (Ins) No. 401/2023 For Condone Delay IA No. 1233/2023 For Stay IA No. 1232/2023	The State Bank of India Vs Maligi Madhusudhana Reddy & Anr. WITH	Mr. Pranava Charan	Mr. M Maharshi Viswaraj- R2
17.	Comp App (AT) (CH) (Ins) No. 403/2023 For Condone Delay IA No. 1237/2023 For Stay IA No. 1236/2023	The State Bank of India Vs Maligi Madhusudhana Reddy & Anr	Mr. Pranava Charan	Mr. M Maharshi Viswaraj- R2

18.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No.1281/2023	Dinesh Prabhakaran Vs Asset Reconstruction Company (India) Ltd. & Anr.	Mr. Philip Mathew	Mr. PS Ganesh- R1
19.	Comp App (AT) (CH) (Ins) No. 430/2023 For Condone Delay IA No. 1319/2023 For Exemption IA No. 1318/2023	Winntus Formworks Pvt. Ltd. Vs Aishwarya Business Corporation Pvt. Ltd.	Mr. Gursat Singh	Mr. John T Sebastian
20.	Comp App (AT) (CH) (Ins) No. 449/2023 Delay in representation IA No. 1396/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023	Directorate of Revenue Intelligence Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors	Mr.Sundareswaran	Mr. S Sathiyarayan- R1
21.	Comp App (AT) (CH) (Ins) No. 459/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept. Rep by Assistant Commissioner Vs G. V. Ravikumar & Anr. WITH	Mr. B Vijay	
22.	Comp App (AT) (CH) (Ins) No. 460/2023 For Condone Delay IA No. 1442/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept..Rep by Assistant Commissioner Vs G. V. Ravikumar & Anr.	Mr. B Vijay	
23.	Comp App (AT) (CH) (Ins) No. 462/2023	Pankaj Kumar & Anr. Vs Praiseworthy Infra Pvt. Ltd. (In Liquidation) rep through its Liquidator, Mr. C Ramasubramiam WITH	Mr. K Bijai Sundar	Mr. Pranava Charan

24.	Comp App (AT) (CH) (Ins) No. 463/2023	Pankaj Kumar & Anr. Vs Praiseworthy Infra Pvt. Ltd. (In Liquidation) rep through its Liquidator, Mr. C Ramasubramiam	Mr. K Bijai Sundar	Mr. Pranava Charan
25.	Comp App (AT) (CH) (Ins) No. 15/2024 To Dispense with IA No. 55/2024 For Stay IA No. 56/2024 Additional docs. IA No. 301/2024	Y Ramesh, Suspended Director, Navayuga Infra Projects Pvt. Ltd. Vs MKS Constro Venture Pvt. Ltd.	Mr. Sandeep Kumar Ambalavanan	Mr. Yahya Batatawala
26.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees Provident Fund Organisation Rep by Regional Provident Fund Commssioner Vs N Kumar Liquidator of M/s Brilliant IT Enabling Services Pvt. Ltd.	Mr. M.S Viswanathan	Ms. H Krithika
27.	Comp App AT) (CH) (Ins) No.163/2024 For Stay IA No. 434/2024	Mr Virigneni Anjaiah Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd. & 2 Ors. WITH	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1
28.	Comp App AT) (CH) (Ins) No. 164/2024 For Stay IA No. 435 /2024	Smt. Kadiyala Suneetha Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd & 2 Ors.	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	Comp App (AT) (CH) No. 21/2021 IA No. 263/2023	Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt.Ltd. & 4 Ors.	Mr. Bijoy P Pulipra	Mr. KS Ravichandran- R1- R3 Mr. Sankar P. Panicker- R4, R5
30.	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & 5 Ors. WITH	Mr. B Arvind Srevatsa	Mr. S. Satyanarayanan-R1 Mr. R Sugumaran- R5
31.	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & Anr. WITH	Mr. Abhinav Parthasarathy	Mr. S. Satyanarayanan-R1 Mr. R Sukumaran- R2
32.	Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021 IA No. 202/2021 Additional docs IA No. 641/2022	Muhamad Yavar Dhala Vs Kavitha Surana & 2 Ors.	Ms. Tanya Kapoor	Mr. S. Satyanarayanan-R1 Mr. MS Viswanathan R2 Mr. R Sukumaran-R3
33.	Comp App (AT) (CH) (Ins) No. 270/2021 For Condone Delay IA No. 586/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd. WITH	Mr. R mImayavaramban	Ms. Shubharanjani Ananth

34.	Comp App (AT) (CH) (Ins) No. 271/2021 For Condone Delay IA No. 587/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties and Developers Pvt Ltd.	Mr. R Imayavaramban	Ms.Shubharanjani Ananth
35.	Comp App (AT) (CH) (Ins) No.43/2022 For Stay IA No. 91/2022	Bank of India Vs Mr. CA GV Ravikumar & 3 Ors	Mr. FB Benjamin George	Mr. B Ramana Kumar- R1
36.	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors. Vs GMP Properties Pvt. Ltd. & 5 Ors	Mr. Thriyambak J Kannan	Mr. Arun C Mohan- R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi- R5
37.	Comp App (AT) (CH) (Ins) No.99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
38.	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Vs Punjab National Bank & 2 Ors	Mr. Anirudh Krishnan	Mr. Varun Srinivasan- R1
39.	Comp App (AT) (CH) (Ins) No. 102/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023 For Stay IA No. 367/2023	Erragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. ML Ganesh-R1
40.	Comp App (AT) (CH) (Ins) No.237/2023 For Exemption IA No. 763 & 764/2023 Additional docs. IA No. 762/2023	Ashish Mishra Vs Expat Projects and Development Pvt. Ltd.	Mr. Aditya Parolia	Mr. Uday Shankar RM

41.	Comp App (AT) (CH) (Ins) No. 41/2024 Urgent listing IA No. 126/2024 For Stay IA No. 125/2024	Mr. Prashant Deshpande, Erst. Director & 2 Ors. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors.	Mr. Amir Bavani	Mr. T Deendhayalan R1
42.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	M/s. Infokall Enterprise Solutions Limited, Rep by its Authorised Rep Mr. Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	M/s Rishika Kumar	Mr. T Deenadhayalan R1 R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500